GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:2862
ANSWERED ON:29.08.2012
SALE OF FAKE ELECTRONIC COMPONENTS
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether there is widespread sale of fake electronic items in the country;
- (b) if so, whether ASSOCHAM has conducted any study in this regard;
- (c) if so, the details thereof and the revenue loss on account of the fake electronic items during the current year;
- (d) whether the Government has set up any regulatory mechanism to check fake products;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the corrective measures taken by the Government to check sale of fake items?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a) to (c): According to estimates made by the Associated Chambers of Commerce and Industry of India (ASSOCHAM), widespread sale of counterfeit products across various sectors such as electronic items, automotive components, consumer durables, pharma, herbal medicine & cosmetic is taking place in the country. A copy of the Press Note dated August 06, 2012 issued in this regard by ASSOCHAM is given in the Annexure.
- (d) to (f): Bureau of Indian Standards (BIS) under the Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution operates a Certification Scheme for various products & services and takes action for misuse of Certification Mark as per Rules and Regulations framed under BIS Act, 1986.